


NOTICE INVITING e-TENDERS

The office of the Ld. District & Sessions Judge, East District, Karkardooma Courts invites e-tender for the following work from the approved & eligible agency / contractor. The Tender details are as below :

1. E. Tender ID No. : 2016_DDC_112055_1
2. Name of Work : Outsourcing of Sanitation relating services and mechanized cleaning
3. Department Name : District & Sessions Courts, Karkardooma Courts, Delhi
4. Period of Completion : 12 Months
5. Bidding Type : Open
6. Estimated Contract Value (INR) : 1,50,00,000/- (One Crore and Fifty Lakhs)
7. Earnest Money : Rs. 7,50,000/- (Seven Lakhs & Fifty Thousand)
8. Bid document downloading start date : 16th August, 2016, 4 pm onwards
9. Bid document downloading end date : 5th September, 2016 upto 4 pm
10. Last date & time of receipt of bid : 5th September, 2016 upto 4.30 pm
11. Technical bid opening date : 5th September, 2016 at 4.30 pm onwards
12. Address : Caretaking Branch (East district), Room no. 312, 3rd floor, A-Block, Karkardooma Courts, Delhi
13. Contact Details : 011-22101418

The E-tender forms and other details can be obtained from the site e-procurement.delhi.gov.in


(Nipun Awasthi)
Administrative Civil Judge (East)